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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/146/2017
NAME OF THE PETITIONER(S) : QUN INTERIORS PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N.V. PRAKASH
S. MANIVANNAN.
2). B. Sarath babu
Advocate

COUNSEL FOR PETITIONER

Representing Counsel for ROC
Chennai

ORDER

Counsels representing both the parties are present. Counsel for the petitioner prayed for time to file additional documents in support of their contentions. Time is extended at request. Put up on 15.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)